

(b) the details of such bonus given to DOT employees during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The criteria for granting productivity linked Bonus to employees of DOT is as follows :

1. All regular employees of DOT including Industrial and work charged employees whose emoluments are upto Rs. 3500/- per month as on the last day of the relevant financial year are eligible under this scheme.
2. For the employees drawing emoluments more than Rs. 1600/- per month but not exceeding Rs. 3500/- per month, productivity linked bonus is calculated as if their emoluments are Rs. 1600/- per month.
3. The eligible official should have rendered atleast 6 months of continuous service during the relevant financial year.
4. Productivity Linked Bonus is calculated on incremental improvement in defined parameters taking 1985-86 as the base year. The above criterion is operative since 1986-87.

(b) The details of bonus given to DOT employees during the last three years are as under :

1991-92	51 days emoluments
1992-93	53 days emoluments
1993-94	55 days emoluments.

#### Telephone Racket

3502. SHRI P. KUMARASAMY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned 'CBI unearths phone racket' appearing in the "Hindustan Times" dated December 23, 1994;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the steps taken or proposed to be taken to check the recurrence of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.

(b) Three technicians of the Area exchange used to connect International Call by passing the exchange by using a loop.

(c) CBI Bhopal has registered the case against three technicians of that exchange and investigation report is yet to come. However, the officials involved in the case have been placed under suspension.

(d) (i) The STD numbers have been transferred from strowger exchange to E-10-B Electronic Exchanges.

(ii) The decadic junctions are converted in M.F. signalling for STD traffic wherever possible.

#### Illegal Trade of Telephone Lines in Kanpur

3503. SHRI JAGAT VIR SINGH DRONA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware about the illegal trade in Kanpur, U.P. of linking telephone lines with Dubai Muskat and other Arab countries with lesser charges by small exchanges operators and thus causing a heavy loss to the Government;

(b) if so, the action being taken against the guilty persons; and

(c) the steps proposed to be taken to stop such illegal trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.

(b) and (c). Case has been handed over to C.B.I. Lucknow for investigation.

#### Purchase of Pipes

3504. SHRI SOBHANADREESWARA RAW VADDE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether ONGC and IOC have made changes in the tender conditionalities in the matter of purchase of pipes;

(b) whether this change in the tender procedure has adversely affected our domestic pipe quoting firms; and

(c) if so, whether the Government propose to reconsider and take steps to restore the old procedure?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Exploitation of Coal-fed Methane

3505. SHRI RAJENDRA AGNIHOTRI : Will the Minister of COAL be pleased to state :

(a) whether the Foreign Investment Promotion Board has allowed Multinational Companies to exploit coal-fed methane in the country;

(b) if so, the details thereof;

(c) whether proposals from any domestic companies in this regard have also been cleared;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?